

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BRAINLY INDIA PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	Brainly India Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	05/08/2021
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2021FTC150436
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Galaxy - WeWork, Galaxy, 43, Residency Road, Shantala Nagar, Ashok Nagar, Richmond Town, Bangalore North-560025, Karnataka, India.
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18 th February 2025
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IP-P00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020.
8. LAST DATE FOR SUBMISSION OF CLAIMS	20 th March 2025

Notice is hereby given that Ms. Srilakshmi Purushotham has commenced voluntary liquidation on 18th February 2025.

The stakeholders of Brainly India Private Limited are hereby called upon to submit a proof of their claims, on or before 20th March 2025, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 19th February 2025

Place: Bangalore.

Srilakshmi Purushotham

IBBI Regn. No.: IBBI/IPA-001/IP-P00951/2017-2018/11571